

In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 31 -05-2021

Morning Session	Afternoon Session
Evidence/Arguments	Evidence/Arguments
1.PCR.836/2019	1.CC.8110/2017
2.CC.9551/2019	2.CC.8125/2017
3.CC.5740/2017	3.CC.9088/2017
4.CC.589/2019	4.CC.9790/2017
5.CC.8864/2018	5.CC.419/2018
6.CC.13006/2019	6.CC.440/2018
7.CC.10941/2018	7.CC.3040/2018
8.CC.1791/2019	8.CC.5184/2018
9.CC.4068/2019	9.CC.7938/2018
10.CC.5062/2019	10.CC.1321/2019
11.CC.12204/2019	11.CC.4849/2019
12.CC.4988/2018	12.CC.8710/2019
13.CC.2861/2016	13.CC.9551/2019
14.CC.6697/2016	14.CC.130/2020
15.CC.2408/2017	15.CC.1188/2020

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.